

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:393

ANSWERED ON:07.07.2009

ATROCITIES AGAINST MINORITIES

Mahato Shri Narahari;Majumdar Shri Prasanta Kumar;Roy Shri Nripendra Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any survey has been conducted by the Government with regard to atrocities committed on minorities including Christians in the country;
- (b) if so, the outcome of the survey including the total number of such cases reported during each of the last three years and the current year, State-wise;
- (c) the total number of persons arrested in this connection during the said period, State-wise; and
- (d) the measures being taken or proposed to be taken to curtail such atrocities in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): No, Madam.

(b): Does not arise.

(c): 'Police' and 'Public Order' being State subjects under the Constitution of India, the primary responsibility of registration, investigation and prosecution of crime rests with the State Governments. The Central Government does not maintain any centralized list of arrests made.

(d): To maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administrations in a variety of ways like sharing of intelligence, sending alert messages, sending Central para-military Forces to the concerned State Governments on specific request including the composite Rapid Action Force which has been created specially to deal with communal situations, and in the modernization of the State Police Forces. In addition, the Union Government sends advisories in this regard from time to time. The Central Government has also circulated revised Guidelines to promote communal harmony, to the States and Union Territories in the month of June, 2008.

Further, the Central Government has introduced a Bill titled 'The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005' in the Rajya Sabha to address various aspects of the issue of communal violence.